

HIGH COURT OF MADHYA PRADESH

M.Cr.c. No.37097/2020

Rajesh Vs. State of MP

Indore, Dated:16.10.2020

Shri. K.C.Kabra, learned counsel for applicant.

Shri Bhaskar Agrawal, learned counsel for State.

Learned counsel for applicant seeks permission to withdraw the M.Cr.C.

The prayer is allowed.

M.Cr.C. is **dismissed as withdrawn.**

(PRAKASH SHRIVASTAVA)
Judge